Advisories for missing children

3937. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) how far the web portal 'Track Child' has been effective to track missing children;
- (b) whether advisories were issued to States to appoint nodal officers at all police stations to deal with cases of missing children and make registration of FIRs mandatory;
 - (c) if so, whether the same has been done in all States; and
- (d) how many children are still missing who have not been tracked down so far?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) To create a mechanism for tracking 'missing' and 'found' children, the Ministry of Women and Child Development has developed a national portal called 'Track Child' which has data on missing and found' children. Approximately, 22,831 children have been matched through this system since January, 2012 when the system was introduced across the country.

(b) to (d) Yes, Sir. The Ministry of Home Affairs has issued Advisories to States/ UTs which, *inter-alia*, stipulate that each police station should have, at least, one Police Officer, especially instructed and trained and designated as a Juvenile Welfare Officer in terms of Section 63 of the Juvenile Justice (Care and Protection of Children) Act, 2000 to deal with cases of missing children. These advisories make registration of FIRs in cases of missing children mandatory. As per information available, the State-wise number of children missing, traced and untraced in the country during the last year, 2013 along with the percentage of untraced children are given in the Statement.

Statement

State/UT-wise details of information on missing/traced/
untraced children for the year 2013

Sl.N	o. State	Number of Children Missing	Number of Children Traced	Number of Children Un- traced	% of Children Untraced
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	37	23	14	37.8
2.	Andhra Pradesh	5712	2682	3030	53.0
3.	Arunachal Pradesh	22	0	22	100.0
4.	Assam	1059	432	627	59.2
5.	Bihar	0	0	0	-
6.	Chandigarh	136	14	122	89.7
7.	Chhattisgarh	2771	1227	1544	55.7
8.	Dadra and Nagar Haveli	6	2	4	66.7
9.	Daman and Diu	0	0	0	-
10.	Delhi	7181	3939	3242	45.1
11.	Goa	159	112	47	29.6
12.	Gujarat	2801	1371	1430	51.1
13.	Haryana	45	13	32	71.1
14.	Himachal Pradesh	256	140	116	45.3
15.	Jammu and Kashmir	289	155	134	46.4
16.	Jharkhand	0	0	0	-
17.	Karnataka	318	107	211	66.4
18.	Kerala	1305	900	405	31.0
19.	Lakshadweep	0	0	0	-

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1	2	3	4	5	6
20.	Madhya Pradesh	0	0	0	-
21.	Maharashtra	15334	9413	5921	38.6
22.	Manipur	36	30	6	16.7
23.	Meghalaya	0	0	0	-
24.	Mizoram	0	0	0	-
25.	Nagaland	177	45	132	74.6
26.	Odisha	2539	615	1924	75.8
27.	Puducherry	49	46	3	6.1
28.	Punjab	42	7	35	83.3
29.	Rajasthan	2192	1176	1016	46.4
30.	Sikkim	124	41	83	66.9
31.	Tamil Nadu	3271	1979	1292	39.5
32.	Tripura	372	31	341	91.7
33.	Uttar Pradesh	0	0	0	-
34.	Uttarakhand	362	200	162	44.8
35.	West Bengal	0	0	0	-
	Total	46595	24700	21895	47.0

Note: Source of Data is State Crime Records Bureaux (SCRBx).

Note: Data not received from Bihar, Jharkhand, Lakshadweep, Madhya Pradesh, Meghalaya, Uttar Pradesh and West Bengal.

Malnutrition in Vidarbha region

3938. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware that there is widespread malnutrition prevalent among women and children of tribal areas in the country and there are many surveys regarding this claiming different statistics;